

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.43/2009 OA No. 458/2004

New Delhi this the 8th day of April, 2009.

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Dr. Ramesh Chandra Panda, Member (A)

Kishan Chand S/o Itwari Lal, R/o EE-2259, Jahangir Puri, Delhi-33.

... Applicant

(Present: None)

VZRSUS

- Shri T.K. Viswanathan,
 Secretary, Govt. of India,
 Ministry of Law and Justice,
 Shastri Bhawan, New Delhi.
- 2. Shri GN Raju,
 Addl. Secretary, Govt. of India,
 Legislative Department,
 Ministry of Law and Justice,
 Shastri Bhawan, New Delhi.
- 3. Shri Bijender Singh,
 Under Secretary, Govt. of India,
 Legislative Department,
 Ministry of Law and Justice,
 Shastri Bhawan, New Delhi.

Respondents

(By Advocate Shri M.K.Bhardwaj proxy for Sh. A.K. Bhardwaj)

ORDER (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J):

Applicant is not present. We record the submission of counsel for respondents that there is full compliance. CP is closed and notices stand discharged.

(Dr. Ramesh Chandra Fanda) Member (A)

(M. Ramachandren) Vice Chairman (J)

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